

(घ) उपचार के रूप में विभागीय नियम या कानून, जैसी भी स्थिति हो, के अनुसार कार्रवाई की जायेगी।

Tamil Nadu Government's Proposals for New Railway Lines on Southern Railway

*54 SHRI M KAIYANASUNDRAM Will the Minister of RAILWAYS be pleased to state

(a) the particulars of the proposals received from the Government of Tamil Nadu for the construction of new lines on the Southern Railway during the Fourth Plan period, and

(b) the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI K HANUMANTHAIYA) (a) A statement is placed on the Table of the Sabha [Placed in Library Sec No L T—990/71]

(b) The Fourth Plan proposals for new lines/conversions have not yet been formulated and it is not possible at this stage to indicate which of the new lines/conversions are to be ultimately taken up in the Fourth Plan

पाकिस्तानी एजेंटों की तोड़फोड़ की गतिविधियों के कारण रेलवे को हानि

*55. श्री ज्ञानेश्वर प्रसाद यादव
श्री शशि भूषण
श्री प्रार० वी० बड़े

बया रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) बांग्ला देश में स्वतंत्रता सग्राम के प्रारम्भ होने से लेकर अब तक पाकिस्तानी घुसपैठियों अथवा एजेंटों द्वारा की गई तोड़फोड़ की किन्नी घटनाएँ हुई तथा किस-किस तारीख को हुईं और तोड़-फोड़ की गतिविधियों के कारण रेलवे को अब तक कितनी हानि हुई है; और

(ख) इसकी रोकथाम के लिये क्या कार्यवाही की गई है ?

रेल मंत्री (श्री के० हनुमन्तैया) : (क) मेरी 12 बुर्घटनाएँ हुईं जो 2-6-71, 13-7-71, 14-8-71, 5-9-71, 15-9-71, 11-10-71, 17-10-71, 21-10-71, 21-10-71, 24-10-71, 1-11-71, और 8-11-71, को हुई थी जिनसे भारतीय रेलों को 1,16,775 रुपये की हानि हुई।

(ख) जो उपाय किये गये वे इस प्रकार हैं

(i) पुलिस/होमगार्डों द्वारा सुरक्षा गश्त लगाया जाता;

(ii) रेलवे गैंगमैनों के माथ होमगार्डों/ग्राम सुरक्षा दल सदस्यों/विशेष सुरक्षा निवाय द्वारा रेलपथ पर गश्त लगाया जाना;

(iii) सशस्त्र सैनिकों द्वारा रात-दिन रेलवे के महत्वपूर्ण सस्थापनों पर पहरा देना; सशस्त्र पुलिस और होमगार्डों द्वारा महत्वपूर्ण पुलों पर पहरा देना,

(iv) 59 माउट ब्रिगेड द्वारा सचलाइट गश्त लगाना,

(v) भेद्य खड्डों में सवारी गाड़ियों का रात में चलना बन्द करना;

(vi) महत्वपूर्ण रेलवे स्टेशनों पर निरीक्षण चौकियाँ गठित की गयी हैं;

(vii) लोक आदेश अधिनियम 1947 के असम अनुरक्षण के अन्तर्गत रेलपथ से तीन मीटर की दूरी का क्षेत्र सुरक्षित क्षेत्र घोषित कर दिया गया है;

(viii) पूर्वी पाकिस्तान क्षेत्र की सीमा पर दो गावों पर जुर्माना लगाना;

- (ix) पाक एजेंटों द्वारा तोड़फोड़ की कार्रवाई की रोकथाम के लिए गाँव वालों में चेतना जागृत करना;
- (x) तोड़फोड़ की कार्रवाइयों का समय से पता लगाने वाले व्यक्तियों को पुरस्कार देना ।

Gauge have been carried out. The reports are under examination. An economic study is also being carried out. Decision regarding the conversion will be taken after the report of the study and survey reports are examined and funds being made available for the purpose.

Rise in Exports of Jute Goods

Purchase of Cotton from U. S. A.

*56. SHRI SEZHIYAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have made arrangements for buying cotton from U. S. A.;

(b) if so, whether the foreign exchange involved will be under PL 480 agreement; and

(c) the quantity and the cost of the cotton to be bought so ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). Against free foreign exchange, 27,000 bales of cotton have been purchased from USA. No agreement under PL 480 has so far been finalized.

Broad Gauge Line From Bongaigaon to Gauhati

*57. SHRI DINESH CHANDRA GOSWAMI : Will the Minister of RAILWAYS be pleased to state :

(a) whether his ministry has accepted in principle the necessity of construction of a broadgauge line from Bongaigaon to Gauhati; and

(b) if so, the further steps being taken to construct the line ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). Surveys for the conversion of the New Bongaigaon-Gauhati Metre Gauge to Broad

*58. SHRI INDRAJIT GUPTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the anticipated extent of rise in the exports of Indian jute goods, in terms of tonnage and value, this year as compared with last year;

(b) the steps taken to maximise India's advantage arising out of the dislocation of Pakistan's jute industry and trade; and

(c) whether there is any scheme to give jute mill labour and raw jute cultivators in India a share in the industry's enhanced earnings out of higher exports ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) About 181,000 tonnes valued at about Rs. 60 crores.

(b) Production in jute mills is being stepped up to the maximum extent possible, to meet the increased demand.

(c) No, Sir. The minimum support price for raw jute for the current season has been raised by Rs. 6-70 per quintal.

Production of Popular Varieties of Controlled Cloth

*59. SHRI RAJA KULKARNI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether some textile mills have not been producing popular varieties of cloth at controlled rates; and

(b) if so, the action taken by Government against such mills ?